

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-552(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

**NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Ruchi Agnihotri and Mr. Rohit K. Nagpal Advocates for the
Petitioner

Mr. Dhruv Gupta and Mr. P. Nagesh, Advocates for the Respondent

ORDER

IB-552/2017 and IB-553/2017 are the connected matters. Both the
parties have not filed their replies in each case. The same be filed. To come
up on 20th December, 2017.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)